

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 45(ND)2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 3.08.2016

NAME OF THE COMPANY: Sh. Dinesh Kumar Gupta

Vs.

M/s. Shri S. S. Shyam Steel Pvt. Ltd. & Ors

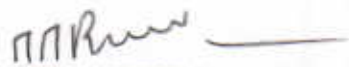
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**ORDER**

Learned Counsel for the Petitioner requested for some time to file rejoinder. Let the rejoinder be filed within two weeks with a copy in advance to the counsel opposite.

List on 16<sup>th</sup> September, 2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

(A.K. Arora)  
3.8.2016